

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *287**

TO BE ANSWERED ON THE 16TH MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)

ISSUE OF DOMICILE CERTIFICATES IN J&K

***287. SHRI BALUBHAU ALIAS SURESH
NARAYAN DHANORKAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received applications for issue of domicile certificates for the purpose of applying for local jobs in the UT of Jammu and Kashmir;

(b) if so, the details thereof as on December 31, 2020;

(c) the number of applicants, out of them, who have been issued domicile certificate;

(d) the total number of domicile certificates that have been issued to holders of the erstwhile Permanent Resident Certificate; and

(e) the total number of applications that have been rejected as on December 31, 2020 and the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION No. 287 FOR ANSWER ON 16TH MARCH, 2021 RAISED BY SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR REGARDING ISSUE OF DOMICILE CERTIFICATES IN J&K.

(a) to (c): As per information provided by the Government of Jammu & Kashmir, a total of 35,44,938 applications for issue of Domicile Certificates have been received as on 31st December, 2020, out of which 32,31,353 applicants have been issued Domicile Certificates.

(d): As on 31st December, 2020, a total of 31,08,682 Domicile Certificates have been issued to the dependents/holders of erstwhile Permanent Resident Certificates in the UT of Jammu and Kashmir.

(e): A total of 2,15,438 applications have been rejected as on 31st December, 2020.

Rule 5 of the Jammu and Kashmir Grant of Domicile Certificate (Procedure) Rules, 2020 mandates certain documents to be annexed with the application. The applications which lack the prescribed documents are rejected.
